NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 974/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Ramshyam Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CSP 972/230-232/NCLT/MB/MAH/2017

CSP 973/230-232/NCLT/MB/MAH/2017

CSP 974/230-232/NCLT/MB/MAH/2017

Company petitions are admitted. List this matter on 29.11.2017.

V. NALLASENAPATHY
MEMBER (Technical)

B.S.V. PRAKASH KUMAR MEMBER (July)